

THE ODISHA APPROPRIATION (VOTE ON ACCOUNT) ACT, 2014

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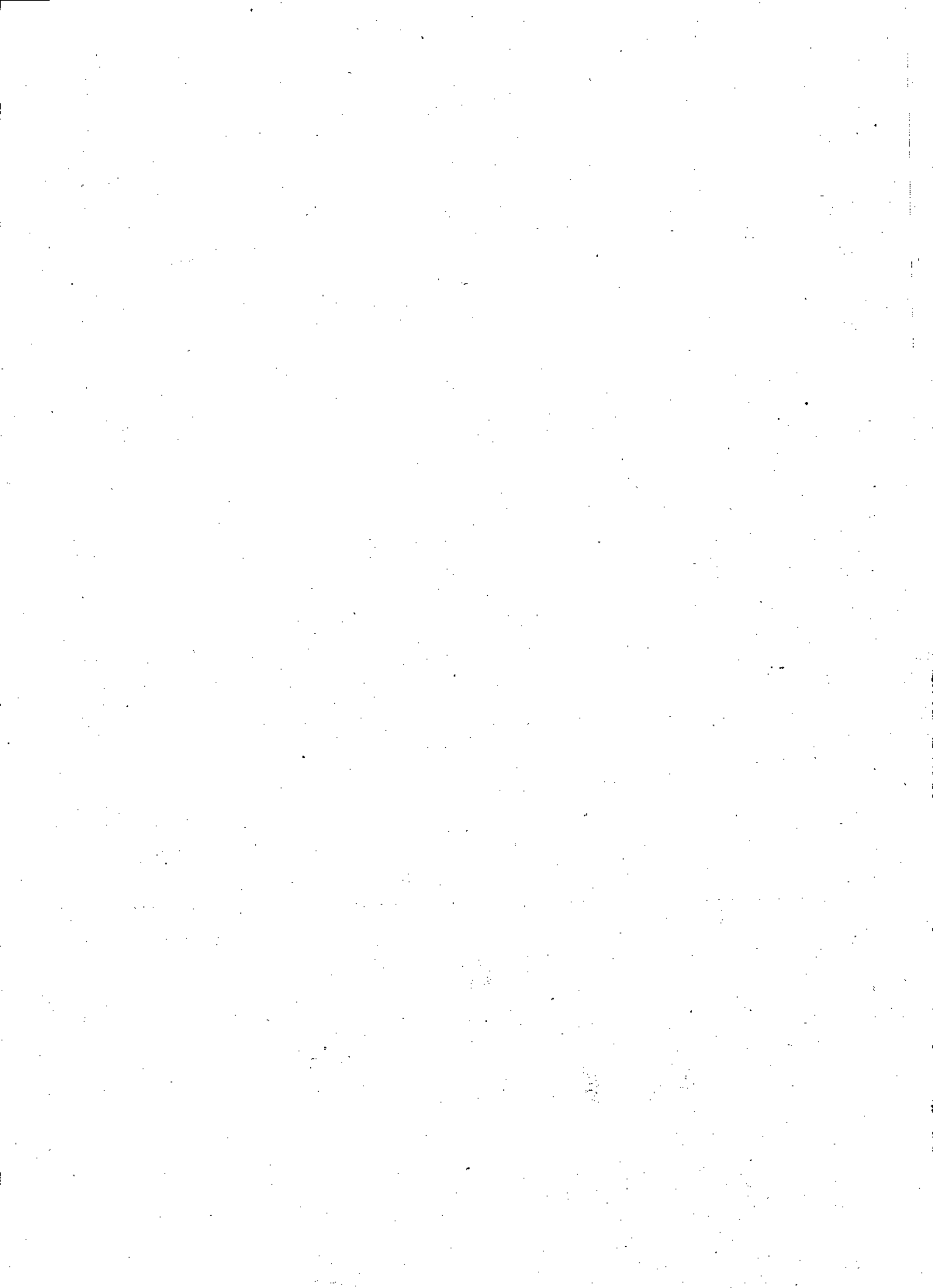
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LAW DEPARTMENT
NOTIFICATION

The 26th February, 2014

No.2125-I Legis-2/2014/L.,—The following Act of the Odisha Legislative Assembly having been assented to by the Governor on the 24th February, 2014 is hereby published for general information.

ODISHA ACT 4 OF 2014

**THE ODISHA APPROPRIATION (VOTE ON ACCOUNT) ACT, 2014
TO PROVIDE FOR THE WITHDRAWAL OF CERTAIN SUMS FROM
AND OUT OF THE CONSOLIDATED FUND OF THE STATE
OF ODISHA FOR THE SERVICES OF A PART OF
THE FINANCIAL YEAR 2014-2015**

BE it enacted by the Legislature of the State of Odisha in the Sixty-fifth Year of the Republic of India as follows:—

Short title.

1. This Act may be called the Odisha Appropriation (Vote on Account) Act, 2014.

Withdrawal of
Rs.34829,35,62,000
out of the
Consolidated Fund of
the State of Odisha
for the financial year
2014-2015

2. From and out of the Consolidated Fund of the State of Odisha there may be withdrawn sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of thirty four thousand eight hundred twenty nine crores, thirty five lakhs and sixty two thousand rupees towards defraying several charges which will come in course of payment during the financial year 2014-2015 in respect of the services and purposes specified in column 2 of the Schedule.

Appropriation.

3. The sums authorised to be withdrawn from and out of the Consolidated Fund of the State of Odisha by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

THE SCHEDULE

(See sections 2 and 3)

(1) No. of vote	(2) Services and purposes	(3) Sums not exceeding			
			Voted by the Assembly	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
1	Expenditure relating to the Home Department.	Revenue	1098,09,84,000	22,27,18,000	1120,37,02,000
		Capital	186,43,24,000	..	186,43,24,000
2	Expenditure relating to the General Administration Department.	Revenue	54,47,03,000	4,11,58,000	58,58,61,000
		Capital	38,05,29,000	..	38,05,29,000
3	Expenditure relating to the Revenue and Disaster Management Department.	Revenue	1623,94,72,000	4,02,000	1623,98,74,000
		Capital	18,21,70,000	..	18,21,70,000
4	Expenditure relating to the Law Department.	Revenue	95,45,82,000	4,00,000	95,49,82,000
		Capital	1,65,00,000	..	1,65,00,000
5	Expenditure relating to the Finance Department.	Revenue	4262,35,04,000	2,44,01,000	4264,79,05,000
		Capital	58,15,07,000	..	58,15,07,000
6	Expenditure relating to the Commerce Department.	Revenue	24,24,26,000	8,000	24,24,34,000
		Capital	9,07,00,000	..	9,07,00,000
7	Expenditure relating to the Works Department.	Revenue	666,99,75,000	1,92,70,000	668,92,45,000
		Capital	962,01,14,000	25,00,000	962,26,14,000
8	Expenditure relating to the Odisha Legislative Assembly.	Revenue	19,66,82,000	17,62,000	19,84,44,000
		Capital	1,00,00,000	..	1,00,00,000
9	Expenditure relating to the Food Supplies and Consumer Welfare Department.	Revenue	566,18,58,000	..	566,18,58,000
10	Expenditure relating to the School and Mass Education Department.	Revenue	3921,92,33,000	4,00,000	3921,96,33,000
		Capital	40,84,12,000	..	40,84,12,000
11	Expenditure relating to the Scheduled Tribes and Scheduled Caste Development, Minorities and Backward Classes Welfare Department.	Revenue	777,71,61,000	6,000	777,71,67,000
		Capital	222,66,59,000	..	222,66,59,000
12	Expenditure relating to the Health and Family Welfare Department.	Revenue	1439,04,08,000	15,70,000	1439,19,78,000
		Capital	109,40,38,000	..	109,40,38,000

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No. of vote	Services and purposes	(3)			
		Sums not exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
13	Expenditure relating to the Housing and Urban Development Department.	Revenue	918,54,29,000	91,49,000	919,45,78,000
		Capital	391,03,00,000	..	391,03,00,000
14	Expenditure relating to the Labour & Employees State Insurance Department.	Revenue	67,11,72,000	..	67,11,72,000
		Capital	49,81,000	..	49,81,000
15	Expenditure relating to the Sports and Youth Services Department.	Revenue	22,22,88,000	2,00,000	22,24,88,000
		Capital	21,59,30,000	..	21,59,30,000
16	Expenditure relating to the Planning and Co-ordination Department.	Revenue	1406,63,46,000	..	1406,63,46,000
		Capital	112,62,16,000	..	112,62,16,000
17	Expenditure relating to the Panchayati Raj Department.	Revenue	2757,02,67,000	1,000	2757,02,68,000
		Capital	45,60,000	..	45,60,000
18	Expenditure relating to the Public Grievances and Pension Administration Department.	Revenue	1,02,58,000	2,00,000	1,04,58,000
19	Expenditure relating to the Industries Department.	Revenue	9,17,32,000	..	9,17,32,000
		Capital	3,000	..	3,000
20	Expenditure relating to the Water Resources Department.	Revenue	658,00,65,000	92,05,000	658,92,70,000
		Capital	1503,46,58,000	5,75,92,000	1509,22,50,000
21	Expenditure relating to the Transport Department.	Revenue	28,42,71,000	2,60,000	28,45,31,000
		Capital	66,10,00,000	..	66,10,00,000
22	Expenditure relating to the Forest and Environment Department.	Revenue	316,25,68,000	6,68,000	316,32,36,000
		Capital	1,75,03,000	..	1,75,03,000
23	Expenditure relating to the Agriculture Department.	Revenue	1060,72,55,000	72,000	1060,73,27,000
		Capital	5,69,50,000	..	5,69,50,000
24	Expenditure relating to the Steel and Mines Department.	Revenue	30,09,02,000	..	30,09,02,000

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(1) No. of vote	(2) Services and purposes	(3) Sums not exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
25	Expenditure relating to the Information and Public Relations Department.	Revenue Capital	23,56,93,000 1,87,50,000	2,00,000 ..	23,58,93,000 1,87,50,000
26	Expenditure relating to the Excise Department.	Revenue Capital	24,14,80,000 2,50,00,000	2,00,000 ..	24,16,80,000 2,50,00,000
27	Expenditure relating to the Science and Technology Department.	Revenue	30,81,80,000	..	30,81,80,000
28	Expenditure relating to the Rural Development Department.	Revenue Capital	665,32,38,000 1016,70,00,000	2,20,000 25,00,000	665,34,58,000 1016,95,00,000
29	Expenditure relating to the Parliamentary Affairs Department.	Revenue	8,20,49,000	3,34,88,000	11,55,37,000
30	Expenditure relating to the Energy Department.	Revenue Capital	8,93,70,000 490,86,89,000	8,93,70,000 490,86,89,000
31	Expenditure relating to the Handlooms, Textiles & Handicrafts Department.	Revenue Capital	68,62,76,000 2,51,000	68,62,76,000 2,51,000
32	Expenditure relating to the Tourism and Culture Department.	Revenue Capital	51,23,83,000 59,28,02,000	2,80,000 ..	51,26,63,000 59,28,02,000
33	Expenditure relating to the Fisheries and Animal Resources Development Department.	Revenue Capital	176,98,04,000 17,04,19,000	176,98,04,000 17,04,19,000
34	Expenditure relating to the Co-operation Department.	Revenue Capital	227,33,09,000 140,30,03,000	20,000 ..	227,33,29,000 140,30,03,000
35	Expenditure relating to the Public Enterprises Department.	Revenue	1,77,18,000	..	1,77,18,000
36	Expenditure relating to the Women and Child Development Department.	Revenue Capital	1778,93,87,000 72,12,50,000	24,000 ..	1778,94,11,000 72,12,50,000

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(1)	(2)	(3)			
		Sums not exceeding			
No. of vote	Services and purposes		Voted by the Assembly	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
37	Expenditure relating to the Information Technology Department.	Revenue	64,30,78,000	64,30,78,000
38	Expenditure relating to the Higher Education Department.	Revenue	754,74,36,000	40,000	754,74,76,000
		Capital	20,60,00,000	..	20,60,00,000
39	Expenditure relating to the Employment and Technical Education & Training Department.	Revenue	90,43,16,000	..	90,43,16,000
		Capital	81,88,01,000	..	81,88,01,000
40	Expenditure relating to the Micro, Small & Medium Enterprises Department.	Revenue	42,64,76,000	..	42,64,76,000
		Capital	1,000	..	1,000
	Appropriation for Reduction or Avoidance of Debt .	Revenue	..	200,00,00,000	200,00,00,000
	Interest Payment .	Revenue	..	1891,67,20,000	1891,67,20,000
	Internal Debt of the State Government.	Capital	..	951,71,92,000	951,71,92,000
	Loans and Advances from the Central Government .	Capital	..	245,79,82,000	245,79,82,000
	Total	Revenue Account	: 25843,37,34,000	2128,30,42,000	27971,67,76,000
		Capital Account	: 5653,90,20,000	1203,77,66,000	6857,67,86,000
	GRAND TOTAL	:	31497,27,54,000	3332,08,08,000	34829,35,62,000

By Order of the Governor

M. R. PARIDA

Principal Secretary to Government, I/c.

